

### U.K. Sikh Commandos' Plan to Liquidate Families of Akali Leaders

2516. SHRI MOHD. MAHFOOJ ALI KHAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether attention of Government has been drawn to the Press Report appearing in Times of India dated 20, March, 1985 regarding U.K. Sikh Commandos' plan to liquidate the families of Akali leaders who would enter into any agreement with the Government of Punjab issue; and

(b) if so, the reaction of Governments thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) :

(a) and (b). The Government has seen the Times of India report. The Government has also seen the text of the original letter from a group calling itself "Servants of Panth Sikh Commando Dasta" which appeared in the March 1 issue of a Punjabi language weekly "Des Par'esh" published from London. This weekly and its editor are well-known for holding extremist views. Our High Commission in London has formally brought this letter to the notice of British Foreign and Commonwealth Office, pointing out that the editor is not only using the columns of the paper to incite people to murder, but also to announce their intention to commit murder. The British authorities have been urged to take appropriate punitive measures against the news-paper, its editor and the so-called "Sikh Commando Dasta."

### "Pollution by Toxic Chemicals in Hyderabad"

2517. SHRI G. VIJAYA RAMA RAO : Will the PRIME MINISTER be pleased to state :

(a) the details of toxic chemicals that are coming out from the factories under Governments undertakings like IDPC, H I, HCH, HAC & NFC in Hyderabad by which the entire adjacent and surrounding areas are contaminated;

(b) the preventive measure taken by

Government to prevent the water contamination and environmental pollution to bring these under WHO limits; and

(c) the steps taken to provide safe water at and surroundings areas of Hyderabad ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) As per the information furnished by Andhra Pradesh Pollution Control Board, no toxic chemicals are discharged by IDPL, HMT, HCL, HAL and NFC outside their premises.

(b) None of the effluents of the above industries is entering into drinking water process at present. The Board is prescribing ISI standards of specific stipulations depending on the situations. No WHO limits are adopted.

"(c) Regular monitoring is done to ensure wholesome drinking water. The residual chlorine in the distribution system is checked daily besides getting the water samples tested for chemical and bacteriological parameters. Monthly meetings are also convened and review measures taken to maintain wholesome supply of drinking water in the twin cities."

### Post-Matric Scholarship to Scheduled Caste/ Scheduled Tribe Students

2518. SHRI G. VIJAYA RAMA RAO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) how many Scheduled Caste and Scheduled Tribe students are covered under post-matric scholarship for 1984-85 in the country, State-wise;

(b) whether there is any proposal to revise the amount of scholarship in view of the general increase in prices and cost of living and education;

(c) whether there is any proposal to encourage the outstanding students by grant of special Scholarship; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) A statement is laid on the table of the House.

(b) The post-matric scholarship scheme for SC/ST students was last reviewed in 1980 and the revised rates of scholarship came into force from 1st July, 1981. The scheme will be reviewed again in due course of time.

(c) and (d). There is no proposal under consideration of the Government of India. However some of the States/U.T. Administrations are giving incentives to meritorious students out of their own funds in addition to P.M.S.

## Statement

Sl. No.	State/UTs.	SC	ST	Total
1.	Andhra Pradesh	93000	9753	102753
2.	Assam	12982	19728	32710
3.	Bihar	26400	37816	64216
4.	Gujarat	31929	18399	50328
5.	Haryana	8269	—	8269
6.	Himachal Pradesh	1600	1400	3000
7.	Jammu & Kashmir	—	Not Available	—
8.	Karnataka	48127	3641	517668
9.	Kerala	27364	1480	28844
10.	Madhya Pradesh	18100	8252	26352
11.	Maharashtra	95964	17431	113395
12.	Manipur	400	5100	5500
13.	Meghalaya	32	4940	4972
14.	Nagaland	—	8374	8374
15.	Orissa	13122	10153	23275
16.	Punjab	20265	—	20265
17.	Rajasthan	13625	9681	23306
18.	Sikkim	25	305	330
19.	Tamil Nadu	61568	432	62000
20.	Tripura	3320	1751	5071
21.	Uttar Pradesh	189515	1387	190902
22.	West Bengal	47180	4486	51666
UNION TERRITORIES				
23.	Dadra & Nagar Haveli	9	153	162
24.	Delhi	6872	—	6872
25.	Goa, Daman & Diu	Not Available		
26.	Mizoram	—	6463	6463
27.	Pondicherry	591	—	591
TOTAL		720259	171125	891384